Maharashtra Karnataka border issue

†817. SHRI RAMDAS ATHAWALE: Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether Central Government has received any request from Maharashtra Government regarding Maharashtra-Karnataka border issue;
 - (b) if so, the details thereof as on date;
 - (c) the steps taken by Government in this regard; and
- (d) the reasons behind the delay taking place in addressing Maharashtra-Karnataka border issue and the measures taken by Government to expedite its redressal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) Yes, Sir. With a view to settle the boundary dispute between Maharashtra, Karnataka and Kerala, the Central Government constituted one-man Mahajan Commission had submitted its report in August, 1967. The dispute still persists since the Government of Karnataka insists on the implementation of the recommendations of the Mahajan Commission in to to, while the Government of Maharashtra does not accept the Commission's recommendations. The Government of Maharashtra has filed a suit in the Hon'ble Supreme Court of India, which is pending in the Apex Court. Since the matter is sub-judiced, no further action can be taken.

Rise in crimes in the country

†818. SHRI RAMDAS ATHAWALE: Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether the cases of murders, riots, arson, crimes against women and other types of criminal offences have increased in various States, including Delhi during the last three years;
- (b) if so, the crime-wise, year-wise and State-wise details of crimes that came to light during the last year as compared to previous three years; and
 - (c) the reasons for rise in the number of crimes in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) A total of 23,25,575, 23,87,188 and 26,47,722 cases were registered under total cognizable crimes including cases on crime against women under the IPC were reported during 2011-13, which shows an increasing trend.

[†]Original notice of the question was received in Hindi.